

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 9th December, 2014

No.HC.VII-04/2014/ 9122 /A. In continuation of this Registry's Notification No. HC.VII-04/2014/8054-9120/A. dated 08.12.2014, Smti Arunima Sonowal, Munsiff No.2, Sivasagar, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Sonari, vice Shri Ranjan Brahma transferred.

Smti Sonowal will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and proceed to join at her new place of posting immediately.

By order,

Sd/- Sanjay Hazarika

JOINT REGISTRAR (VIGILANCE)

Memo NO. HC.VII-04/2014/ 9123 - 9144 /A.

Dated 09.12.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. The Joint Registrar (_____), Gauhati High Court, Guwahati
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati
17. Smti Arunima Sonowal, Munsiff No.2, Sivasagar
18. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
- ✓ 20. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
21. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.



JOINT REGISTRAR (VIGILANCE)

